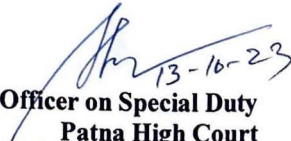


IN THE HIGH COURT OF JUDICATURE AT PATNA
TENDER NOTICE NO.10 /2023-2024(PURCHASE CELL)

Quotations are invited from reputed firms/suppliers/authorized dealers having local shop for supply and installation of Two pcs Heavy Duty Fully Automatic Washing Machine (Front load) of reputed brand like Bosch/ IFB/ LG at Judges' Guest House, Chhajubagh, Patna, within 5 days from the date of publication of this notice on the official website of Patna High Court.:- <http://Patnahighcourt.gov.in>. i.e till 5 PM on 17 / 10 /2023.

Terms and Conditions:-

- (a) The Firm/Supplier/Authorized Dealers should have financial capacity to execute the orders for supply of the articles in time.
- (b) Quotation/ tender received after stipulated time/date shall not be entertained
- (c) Further, Catalogue/Image must be enclosed with quotation.
- (d)The Firm/supplier/Authorized Dealer shall submit technical information of aforesaid article along with their quotations. The firm/supplier/ Authorized Dealer have to display quoted devices, if required by this Court.
- (e) The Firm/supplier/Authorized Dealer has to submit Proof of Registration, as per Government Rule.
- (f)The firms must have GST and PAN number.
- (g)The rate quoted in tender should be inclusive of all taxes and other charges, if any.
- (h)The articles should be in good condition.
- (i)No advance payment shall be made.
- (j)The Court reserves the right to accept or reject any or all quotations without assigning any reason.
- (k)The Firm shall submit the bill in two copies at the time supply of articles.
- (l)Payment will be made in the account of the firm after due verification of items supplied.
- (m) The successful bidder will have to supply the articles for a minimum period of one year on the approved rate, if agreed bilaterally.
- (n) The successful bidder will have to make an undertaking that proper service will be provided during warranty period on its own responsibility, if informed by this Court.
- (o) The firm will have to submit an affidavit regarding not blacklisted in any Government Office during its entire business period.


Officer on Special Duty
Patna High Court